COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 42 OF 2017

Dated: 1st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Vs.

M/s Jaiprakash Power Ventures Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ravin Dubey

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Pratyush Singh

Mr. Somesh Srivastav for R-1

Ms. Mandakini Ghosh

Ms. Aradhna Tandon for R-5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>21.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk